

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	Issuance of Notice	433( e ) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Hari Prasad		
2.	Narasimhan Sangeetha M/s Laveshmikanan 980-49331800 9886223704	Petitioner	

Counsel for petitioners is present. He has filed a memo giving the details of present address of respondent. He has also filed affidavit. He reported that he has already filed Bank statement and that there is no need to file Form 3 as he has already complied issuing notice to the debtor.

Registry to verify.

List it on 07.08.2017.

MEMBER (J)

MEMBER (T)